

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.554/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	Nigamananda Abasan Pvt.Ltd.Versus-Registrar of Companies, W B		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAJU MOHARJOS Petitioner
PRACTISING COMPANY
SECRETARY

Rajin Kulkarni
19/02/2018

ORDER

Ld. Pr. CS appearing for the appellant has filed rejoinder to the report filed by the Registrar of Companies. Heard the arguments of the Ld. Pr. CS.

Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)